

**HIGH COURT OF TRIPURA
AGARTALA**

C I R C U L A R

Dated, Agartala, the 7th August, 2018

Hon'ble the Chief Justice, High Court of Tripura has been pleased to reconstitute the following committee for the purpose of consideration of matters relating to granting of Selection Grade/ Super Time Scale to the District Judges and also for granting ACP to Judicial Officers of the State:

COMMITTEE				
Sl. No	Name of the Committee	Name of the Chairman	Name of the Member	Name of the Secretary
01	Committee for consideration of matters relating to granting of Selection Grade/ Super Time Scale to the District Judges and also for granting ACP to Judicial Officers of the State	Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura	Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura	Registrar (Vigilance)

This is issued in partial modification of earlier Order dated 20th September, 2017 of this High Court.

By Order

Sd/-

(S.G. Chattopadhyay)

Registrar General

No.F.44(11)(a)-HC/2018/12878-911 Dated, Agartala, the 7th August, 2018

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
4. The Registrar (Vigilance), High Court of Tripura, Agartala;
5. The Registrar (Judicial), High Court of Tripura, Agartala;
6. The District & Sessions Judge, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ North Tripura Judicial District, Dharmanagar/ Khowai Judicial District, Khowai/ Unakoti Judicial District, Kailashahar/ Sepahijala Judicial District, Sonamura;
7. The Judge, Family Court, Kailashahar, Unakoti Judicial District/ Agartala, West Tripura Judicial District/ Udaipur, Gomati Judicial District;
8. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
9. The Joint Registrar, High Court of Tripura, Agartala;
10. All Deputy Registrars, High Court of Tripura, Agartala;
11. The Chief Librarian, High Court of Tripura, Agartala;
12. All Assistant Registrars, High Court of Tripura, Agartala;
13. The System Analyst, High Court of Tripura for uploading the same in the official website of the High Court of Tripura;
14. The Superintendent, Establishment Section, High Court of Tripura, Agartala;
15. Notification File No.44(11)-HC/2018.


Registrar General